GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 168 TO BE ANSWERED ON 29.11.2021

REGISTRATION UNDER E-SHRAM PORTAL

168. SHRI ARVIND GANPAT SAWANT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of numbers of beneficiaries registered under E-shram Portal till date, State/district-wise;
- (b)details of total number of E-shram cards issued in the State of Maharashtra, district-wise along with the details of bank account seeded E-shram cards;
- (c)whether the Government will share the unorganized labourers data with State governments; if so, whether the Government has envisaged data sharing security measures for the same; and
- (d)whether the Government is planning for linkage of One-Nation-One-Ration Card, E-Shram Card (especially bank account seeded) and the Election Commission Card for furthering benefits to the unorganised labourers?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): Ministry of Labour & Employment has developed e-SHRAM portal which is a National Database of the Unorganised Workers seeded with Aadhaar. It has been launched on 26.08.2021 and made available to the States/ UTs for the registration of unorganised workers on e-SHRAM portal. As on 23rd November, 2021, 8.97 crore unorganised workers have been registered on e-SHRAM portal. The details of State wise registered unorganised workers as on 23.11.2021 is at Annexure-I. There are 19,70,974 unorganised workers registered in the State of Maharashtra so far. The District wise details of unorganised workers registered in the State of Maharashtra on e-SHRAM portal as on 23.11.2021 is at Annexure-II. One of the key objectives of the portal is to deliver the benefits of Social Security Schemes of Central and State Governments through e-SHRAM portal.

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Annexure-I

Annexure referred to in reply to Part (a) to (d) of Lok Sabha Un-starred Question No. 168 for 29.11.2021 regarding "Registration under E-shram portal".

Total number of registrations (State-wise) as on 23.11.2021	
State/UTs	Total Registrations
WEST BENGAL	20738944
UTTAR PRADESH	16895325
ODISHA	11991330
BIHAR	9851614
JHARKHAND	4574599
CHHATTISGARH	3861246
PUNJAB	2993120
MADHYA PRADESH	2918427
RAJASTHAN	2287001
ASSAM	2158169
MAHARASHTRA	1970974
KERALA	1527178
ANDHRA PRADESH	1491161
KARNATAKA	1110785
TAMIL NADU	1059229
GUJARAT	939575
TELANGANA	653210
JAMMU AND KASHMIR	614064
HARYANA	476020
TRIPURA	422507
UTTARAKHAND	328111
DELHI	319413
HIMACHAL PRADESH	138906
NAGALAND	130856
MANIPUR	113753
MEGHALAYA	46315
CHANDIGARH	42669
PUDUCHERRY	24586
ARUNACHAL PRADESH	7042
ANDAMAN AND NICOBAR ISLANDS	6271
MIZORAM	5135
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	5010
GOA	3058
SIKKIM	2711
LADAKH	1020
LAKSHADWEEP	171
Total	89709505

Annexure referred to in reply to Part (a) to (d) of Lok Sabha Un-starred Question No. 168 for 29.11.2021 regarding "Registration under E-shram portal".

Total number of E-shram cards issued in the State of Maharashtra (district-wise) as on 23.11.2021

State	Districts	Total Registrations
MAHARASHTRA	BHANDARA	162898
	JALGAON	138332
	GONDIA	131123
	THANE	92137
	BULDHANA	88504
	KOLHAPUR	82820
	PARBHANI	76498
	AMRAVATI	76151
	BEED	74528
	HINGOLI	72340
	DHULE	71848
	JALNA	70306
	NANDED	65625
	NAGPUR	61047
	AURANGABAD	55060
	AKOLA	51081
	NASHIK	46528
	NANDURBAR	43082
	SINDHUDURG	42374
	MUMBAI	40833
	PUNE	34167
	WASHIM	34000
	GADCHIROLI	33992
	MUMBAI SUBURBAN	32792
	YAVATMAL	32729
	PALGHAR	32256
	AHMEDNAGAR	31809
	SOLAPUR	26686
	OSMANABAD	26562
	WARDHA	22913
	LATUR	22058
	CHANDRAPUR	20976
	RATNAGIRI	20554
	RAIGAD	20048
	SATARA	18159
	SANGLI	18158
	TOTAL	1970974